

**ASSET DECLARATION
FOR THE YEAR 2024-25
(Up to Dec 2024)**

I, **Rana Randhir**, S/O **Sita Ram Singh** (Late) aged about **49** years, being Member of Legislative Assembly (18, Madhuban, East Champaran, Bihar) give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Detail of moveable assets **:

S. No	Description	Self (Amount in Lac)																
(i)	Cash In hand	Rs 15.00 Lacks																
(ii)	Details of Deposit in Bank accounts (FDRs, Term deposit and all other types of deposit including saving accounts), Deposit with Financial Institutions, Non Banking Financial Companies and co operative societies and amount in each such deposit	<table><tr><th>Name of The Bank</th><th>Balance in Rs lac</th></tr><tr><td>SBI BVS</td><td>Rs 1.22</td></tr><tr><td>SBI Delhi</td><td>Rs 0.14</td></tr><tr><td>SBI Motihari</td><td>Rs 0.18</td></tr><tr><td>CBI Madhuban 8156</td><td>Rs 0.03</td></tr><tr><td>CBI Madhuban 2495</td><td>Rs 0.45</td></tr><tr><td>SBI Jamsedpur</td><td>Estimated Balance less than 0.05 (Dormant)</td></tr><tr><td>PNB Rajabazar</td><td>Rs 0.09</td></tr></table>	Name of The Bank	Balance in Rs lac	SBI BVS	Rs 1.22	SBI Delhi	Rs 0.14	SBI Motihari	Rs 0.18	CBI Madhuban 8156	Rs 0.03	CBI Madhuban 2495	Rs 0.45	SBI Jamsedpur	Estimated Balance less than 0.05 (Dormant)	PNB Rajabazar	Rs 0.09
Name of The Bank	Balance in Rs lac																	
SBI BVS	Rs 1.22																	
SBI Delhi	Rs 0.14																	
SBI Motihari	Rs 0.18																	
CBI Madhuban 8156	Rs 0.03																	
CBI Madhuban 2495	Rs 0.45																	
SBI Jamsedpur	Estimated Balance less than 0.05 (Dormant)																	
PNB Rajabazar	Rs 0.09																	
(iii)	Detail of investment in Bonds, Debentures/share and units in companies/Mutual Funds and other and the amount	MF Face Value Rs 0.32 (Current market Value Rs 0.31)																
(iv)	Details of the Investment in NSS, Postal Saving, Insurance Companies and the amount	NSC/KVP Yearly Insurance Premium Rs 0.85																
(v)	Personal loan, advances, given to any person or entity including Firm, Company, Trust etc., and other receivable from debtors and the amount	NIL																
(vi)	Motor Vehicles/Aircrafts/Yacht s/Ships (Details of Make, registration number etc. year of purchase and amount)	<table><tr><td>Scorpio BR-01FD-0025 Model 2014 S7 MH 2W 140 Year of Purchase : 2021 Purchase Price Rs 11.00 lacs</td><td>Scorpio BR-01HL-0025 Model Z8L 75 Ear of Purchase : 2023 Purchase Price : 22.00</td></tr></table>	Scorpio BR-01FD-0025 Model 2014 S7 MH 2W 140 Year of Purchase : 2021 Purchase Price Rs 11.00 lacs	Scorpio BR-01HL-0025 Model Z8L 75 Ear of Purchase : 2023 Purchase Price : 22.00														
Scorpio BR-01FD-0025 Model 2014 S7 MH 2W 140 Year of Purchase : 2021 Purchase Price Rs 11.00 lacs	Scorpio BR-01HL-0025 Model Z8L 75 Ear of Purchase : 2023 Purchase Price : 22.00																	
(vii)	Jewellery, bullion and valuable thing(s) (give details of weight and value)	Gold Jewellery including studded 115 gm Rs 15.00																
(viii)	Any other assets, such as value of claims/interest)	NP Bore Rifle Rs 0.75 (present estimated value) Revolver SDADM Rs 1.00 (present estimated value)																
(ix)	Total	Rs 68.08 Lac																

20/11/2024

B. Detail of Immovable assets **::

S. No	Description	Self
(i)	Agricultural Land Location(s) Survey No(s)	Nil
	Area (Total measurement in acres)	Nil
	Whether Inherited Property (Yes or No)	Nil
	Date of purchase in case of self acquired property	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil
	Any investment on the land by way of development, construction etc.	Nil
	Approximate current value	Nil
(ii)	Non Agricultural Land Location(s) Survey number(s)	Khata No 203 Khesra No 1354 Gobindbar, Phenhara, Motihari
	Area (total measurement in sq. ft.)	2665 SFT Aprox (One Katta Six Dhur)
	Whether Inherited Property (Yes or No)	No
	Date of purchase in case of self acquired property	10.07.2024
	Cost of Land (in case of purchase) at the time of purchase	Purchase Price 12.22 Lac Plus Registry Cost Rs 1.06 Lac Aprox Comes to Rs 13.28 Lac
	Any investment on the land by way of development, construction etc.	Nil
	Approximate current value	15.00 Lac
(iii)	Commercial Buildings (including apartments) - Location(s) Survey Number(s)	Nil
	Area (total measurement in sq. ft.)	Nil
	Built-up Area (total measurement in Sq.ft.)	Nil
	Whether Inherited Property (Yes or No)	Nil
	Date of purchase in case of self acquired property	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil
	Any investment on the land by way of development, construction etc.	Nil
	Approximate current value	Nil
(iv)	House/Apartments Location(s)	Nil

21/01/2024

	Survey /Door No(s) Extent (Total Measurement) Current Market Value	
	Area (total measurement in sq. ft.)	Nil
	Built-up Area (total measurement in Sq.ft.)	Nil
	Whether Inherited Property (Yes or No)	Nil
	Date of purchase in case of self acquired property	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil
	Any investment on the land by way of development, construction etc.	Nil
	Approximate current value	Nil
(v)	Others (such as interest in property)	Advance given for purchase of 2457 sq. ft. Land at Patna Plot No 183 of Bihar Sansad Ewam Vidhan Mandalaya Sadasya Grih Nirman Sahyog Samiti Ltd, Patna total estimated price Rs 60.65 Lack and out of which Rs 45.00 Lac has been given as advance.
(vi)	Total of current market value of 9(i) to (v) above	Rs 60.00 Lac

****As legally advised, my undivided coparcenary interest in the Hindu Undivided Family styled as Nema Singh (HUF) & Rana Ranbir (HUF) is need not be included herein. I understand that an HUF is in the nature of a corporate body and as a member I do not have any definite individual share in its movable and immovable properties which include house at Madhuban, ancestral agricultural lands at Banjariya, other lands and/or buildings at Madhuban Market, Patna, Madhurapur, Bhathan Gao, Kanth Chapra, Maluawa etc. No information has been asked for spouse and dependents, however there is no dependent of the candidate as his spouse (And a single child who lives with her mother) is a Doctor with Jharkhand Government and filling her Income Tax Return with Income Tax Department her PAN is AODPK9349B and Annual Property Report on Jharkhand Government portal.**

8. I give herein below the details of my liabilities/overdue to Public Financial Institutions & Government dues:-

S. No	Description	Self
(i)	Loan or dues to Bank/Financial Institution(s) Name of the Bank of Financial Institution, Amount outstanding, Nature Of Loan	Vehicle Loan BVM 0.65 Vehicle Loan Mahendra Finance Rs 21.80 Lac CBI KCC Loan Rs 2.84
	Loan or Dues to any other Individual/entity other than mentioned than above Name(s), Amount outstanding, nature of loan	Nil
	Any other liabilities	Nil
	Grand Total Liabilities	Rs 25.29
(ii)	Government Dues :- (a) dues to departments dealing with government accommodation	Nil
	Dues to departments dealing With supply of water	Nil
	Dues to departments dealing with supply of electricity	Nil

रवि रंजन

	Dues to departments dealing with telephones/mobiles	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil
	Income Tax	Nil
	Wealth Tax	Nil
	Service Tax	Nil
	Municipal/ Property tax	Nil
	Sales tax	Nil
	Any other	Nil
	Total of all Governmental	Nil
(iv)	Whether any liabilities are in dispute, if so, mentioned the amount involved and the authority before which it is pending	Nil

My spouse is a Doctor and has her independent source of income and filing her income tax return separately and has refused to give details.

PART-B

(11) ABSTRACT OF THE DETAILS GIVEN IN (i) to (10) OF PART -A:

1.	Name of the Candidate	Sh./Smt./Kum. Rana Randhir		
2.	Full Postal Address	Village Banjaria, Krishnagar, PO Krishnagar, PS Madhuban, East Champaran		
3.	Number and name of the constituency and State	18, Madhuban, Bihar		
4.	Name of the political party which set up the candidate (otherwise write "Independent")	Bhartiya Janta Party		
5.	(i) Total no of pending cases where charges have been framed by the Court for offences punishable with imprisonment for two years or more	Nil		
	(ii) Total number of pending cases where the Court(s) have taken cognizance [other than the cases mentioned in item(i) above]	Nil		
6.	Total number of cases in which convicted and sentenced to imprisonment for one year or more [except for offences referred to in sub-sections (1), (2) or (3) OF SECTION 8 OF Representation of the People Act, 1951].	Nil		
7.		PAN	Year of which last income tax return filed	Total Income Shown
	(a) Candidate	AEYPR4439L	2024-25 (AY 25-26)	10,90,130/-
8.	Detail of Assets and Liabilities in Rupees			
	Description	Self		
A	Movable Assets	Rs 68.08 Lac		
B	Immovable Assets	Rs 60.00 Lac		
	I. Purchase price of self-acquired immovable property	Nil		
	II. Development/construction cost of immovable property after purchase(if applicable)	Nil		

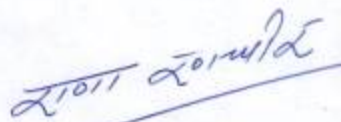
2011 2012

	III.	Approximate Current Market Price-	Nil
		(a) Self acquired assets (Total value)	Nil
		(b) inherited assets (Total value)	
9		Liabilities	
	(i)	Government Dues (Total)	Nil
	(ii)	Loan from Bank, Financial Institution and other (Total)	Rs 25.29 Lac
10		Liabilities are under dispute	
	(i)	Government Dues (Total)	Nil
	(ii)	Loan from Bank, Financial Institution and other (Total)	Nil

VERIFICATION

I, Rana Randhir, above named, do hereby verify and declare that the contents of my above made declaration are true and correct and on the basis of information collected by me in this regard and to the best of my knowledge and belief.

Date ; 08.10.2025



(Rana Randhir)
(18, MLA, Madhuban, Bihar)